

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO.371**  
**TO BE ANSWERED ON 17.11.2016**

**Non-Availability of Safe Drinking Water**

**371. SHRI MD. BADARUDDOZAKHAN:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether it is a fact that India is among top 10 countries in the world with the largest number of people living without access to safe drinking water;
- (b) if so, the number of people living without access to safe drinking water in the country, State-wise; and
- (c) the details of the steps taken by Government to provide safe drinking water?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) & (b) As per the report of Water Aid released on World Water Day i.e. 22nd March, 2016, India is among top 10 countries in the world with the largest absolute number of people living without access to safe water. However, the said report envisages the comprehensive details of the whole country i.e. including rural and urban population of the country. In percentage terms, the report says that 5.9 % of total population in India is without access to safe drinking water. However, as per information provide by States on online portal i.e. Integrated Management Information System (IMIS) of this Ministry, 417.56 Lakhs rural population or about 4.62 % of the rural population in the country do not have access to safe drinking water. The State-wise details of population without access of safe drinking water are at Annexure.

(c) Rural Drinking Water Supply is a State subject. The States are vested with power to select, design, approve, execute and monitor drinking water supply facilities for providing safe drinking water to their rural populace. Under National Rural Drinking Water Programme (NRDWP), this Ministry provides financial & technical assistance to States to supplement their efforts to improve the drinking water supply to rural population.

This Ministry has also prepared a strategic plan to provide safe drinking water to 90% of the rural population of the country through piped water supply schemes by the year 2022, subject to availability of funds. Currently the Ministry is having discussions with the States with regard to their strategy and total funds requirements in achieving the goal of 90 % household with piped water supply. Every year between February and April Annual Action Plan (AAP) meetings are held with the Departments of the State Governments dealing with rural drinking water supply, wherein the progress achieved under different components of NRDWP is reviewed and targets for the next financial year are fixed. The physical & financial progress of NRDWP is also monitored in National / Regional / State level review meetings, conferences and video conferences. Officers of the Ministry are also deputed to States to make field visits and review the progress of implementation. Further, Area Officers are nominated for all States and they participate in the State level Scheme Sanctioning Committees (SLSSC) so as to ensure that the project proposals are as per the mutually agreed Action Plan. Monitoring of drinking water supply to the rural population is a dynamic and continuous process.

## Annexure

Annexure referred to in part (a) & (b) of Lok Sabha Unstarred Q. No. 371  
for answer on 17.11.2016

## Status Of Rural Habitation With Respect To Drinking Water Supply As On (14/11/2016)

S. No.	State	Total No of Habitations		No of Quality Affected Habitations	
		Total habitations	Total Population(in lakh)	Total habitations	Total Population (in lakh)
1	Andaman and Nicobar	400	2.65	0	0.00
2	Andhra Pradesh	48342	366.33	528	4.08
3	Arunachal Pradesh	7577	12.51	57	0.14
4	Assam	88099	296.58	8791	33.46
5	Bihar	110234	994.54	5260	50.02
6	Chandigarh	18	1.00	0	0.00
7	Chhattisgarh	74647	197.95	1123	3.46
8	Dadra & Nagar Haveli	70	2.16	0	0.00
9	Daman & Diu	21	0.84	0	0.00
10	Goa	347	7.31	0	0.00
11	Gujarat	36066	371.18	2	0.00
12	Haryana	7948	184.08	206	5.15
13	Himachal Pradesh	53604	66.86	0	0.00
14	Jammu and Kashmir	15958	102.17	5	0.02
15	Jharkhand	120067	269.00	6644	22.13
16	Karnataka	60220	401.75	1910	12.91
17	Kerala	11883	268.75	656	14.98
18	Lakshadweep	9	0.51	0	0.00
19	Madhya Pradesh	128067	528.14	153	0.50
20	Maharashtra	100066	644.45	392	8.20
21	Manipur	2868	23.29	0	0.00
22	Meghalaya	10475	26.68	10	0.08
23	Mizoram	738	5.23	0	0.00
24	Nagaland	1530	17.27	43	0.22
25	Odisha	156468	356.53	2710	7.86
26	Puducherry	266	4.38	0	0.00
27	Punjab	15384	179.90	3720	43.34
28	Rajasthan	121648	508.07	20825	85.20
29	Sikkim	2084	4.59	0	0.00
30	Tamil Nadu	100204	396.18	351	1.68
31	Telangana	24582	227.39	1484	21.75
32	Tripura	8723	44.92	3982	17.21
33	Uttar Pradesh	260801	1687.69	361	5.24
34	Uttarakhand	39209	72.01	18	0.90
35	West Bengal	105905	746.37	9790	79.03
<b>Total</b>		<b>1714528</b>	<b>9019.26</b>	<b>69021</b>	<b>417.56</b>